

एकत्रित की जा रही है और सभा पटल पर रख दी जाएगी।

(क) और (ख) जानकारी एकत्रित की जा रही है और सभा पटल पर रख दी जाएगी।

Repairs and Replacement of Electrical fittings in Sector 'D' Mandir Marg

2969. SHRI M. MOSES: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that the complaints for repair and replacement of electrical fittings in Sector 'D' Mandir Marg, New Delhi are not attended to properly by the C.P.W.D. enquiry office (Electrical);

(b) the number of complaints pending with the enquiry office;

(c) whether it is a fact that all the switch board plates and fancy shades have been replaced in these quarters;

(d) if not, what is the number of complaints received for the non-replacement of switch board plates and fancy shades;

(e) whether it is also a fact that the newly replaced fancy shades are far inferior than the previous ones;

(f) whether any assessment of the necessity of such replacement was made, if so, what are the details in this regard;

(g) what is the number of quarters in Sector 'D' where these replacements have not been made fully or partially so far and by when these are likely to be completed; and

(h) what expenditure was incurred by Government for such replacements?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) C.P.W.D. has informed that complaints are attended to properly.

(b) Nil.

(c) Only broken tiles of switch board and damaged fancy fittings have been replaced.

(d) No complaint for non-replacement of switch board plates and fancy shades has been received from any individual.

(e) No, Sir.

(f) Replacement is made as and when necessary.

(g) Tiles of switch boards are yet to be replaced in 38 quarters and shades in 27 quarters. Replacement will be done on availability of quarters for undertaking the work.

(h) Estimated cost of the work is Rs. 1,68,451/-.

Grant of House Building Advance to Central Government; Employees

2970. SHRI SYED AHMAD HASHMI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that there has been substantial increase in the cost of construction of residential houses during the last two years-

(b) if so, to what extent the cost has gone up during the said period;

(c) whether Government propose to include the D.P. which has recently been merged with the pay of Central Government employees for the purpose of grant of house building advance to them;

(d) if so, what are the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) During the last two years cost-index has gone up by about 25 per cent.

(c) and (d) No, Sir.

(e) It has been decided to merge the DA/ADA sanctioned to the Central Government employees upto the average index level of 320 with pay only for the purposes of retirement benefits, HRA & CCA. The scope of that decision cannot be extended.

D.D.A. Flats

2971. SHRI V. GOPALSAMY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the persons registered with the Delhi Development Authority in 1976 are still awaiting allotment of flats; and

(b) if so, when these persons are likely to be allotted flats by the DDA and in which area, of Delhi?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The Delhi Development Authority has reported that it has recently invited applications from the registrants up to 1976 for allotment of flats in respect of the following areas and categories:—

TVT.I.G: Bodella, Dilshad Garden, Janak Puri, Pitam Pura, Shalimar Bagh, Sarai Juliana, Sidhartha Extension, Trilok Puri.

L.I.G: Dilshad Garden, Gulabi Bagh, Madi Pur, Pitam Pura, Pas-puri, Shalimar Bagh, Sidhartha Extn., Trilok Puri.

Janta: Bodella, Pa-schim Puri, Pitam. Pura, Shalimar Bagh.

The last date prescribed by D.D.A. for receipt of applications is 31-8-1982. The DDA has further reported that registrants will be allotted flats according to the seniority in the registration and the preference which they exercise for different schemes/ -colonies.

Replacement of Holders and Regulators of Fans in Government Quarters

2972. SHRI F. M. KHAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of complaints pending with the Havelock Square Enquiry Office of C.P.W.D. for the replacement of holders and regulators of fans in type III quarters in Baba Kharak Singh Marg, New Delhi;

(b) since when these complaints are pending and the reasons therefor; and

(c) the action proposed to be taken in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Nil.

(b) and (c) Do not arise.

Taking Over of 'Ganga Ram Vatika' Colony, Delhi

2973. SHRI SYED AHMAD HASHMI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the M.C.D. has taken over 'Ganga Ram Vatika' Colony situated in West Zone, Delhi-

(b) if so, the total amount of depreciation charges received from the Welfare Association of this Colony by the Corporation;

(c) whether M.C.D. has bilked out any plan to spend the said amount for improvement of roads, etc. of this colony and if so, the details thereof and if not, the reasons therefor; and

(d) whether Government are aware that almost all the main roads in the colony have been extensively damaged due to heavy rush of traffic on these roads and if so, by when these roads are likely to be repaired?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND